

ORISSA HIGH COURT

FILING REPORT AS ON :17/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000022/2023	NATIONAL AGRICULTURAL COOPERATIVE FEDERATION OF INDIA LTD.(NAFED), BBSR BRANCH VS M/S. SIDDHARTH RICE MILL, KESINGA, KALAHANDI	SOMNATH MISHRA VS SOMNATH MISHRA	// (//
2	ARBA/000023/2023	NATIONAL AGRICULTURAL COOPERATIVE FEDERATION OF INDIA LTD. VS M/S. KALINGA MILL PVT. LTD.	SOMNATH MISHRA VS SOMNATH MISHRA	// (//
3	ARBP/000074/2023	PRATAP CHANDRA SAHU VS SOUTHERN ELECTRICITY SUPPLY COMPANY OF ORISSA LIMITED	T.NARAYAN MURTY VS T.NARAYAN MURTY	// (//
4	BLAPL/0013088/2023	GUNANIDHI NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS ARIJEET MISHRA	BANTALA /390 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001456/2023
5	BLAPL/0013089/2023	HARI @ HARIHAR NAYAK VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS NARENDRA KUMAR LENKA	SARANAKUL /67 /2023 ADDL. DIST. AND SESSION JUDGE, ODAGAON(Nayagarh) ST/0000109/2023
6	BLAPL/0013090/2023	MILU PADHAN VS STATE OF ODISHA	ANKITA TRIPATHY VS ANKITA TRIPATHY	LOISINGHA(BOLANGIR) /341 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000011/2023
7	BLAPL/0013091/2023	SUBASH MANDANGI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS SAROJ KUMAR PADHY	CHANDILI /157 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000017/2023
8	BLAPL/0013092/2023	DULA MADHI @ DULA MADI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS RAJIB LOCHAN PATTNAIK	PODIA PS /43 /2022 DISTRICT AND SESSIONS JUDGE,MALKANGIRI(Malkangiri) CT/0000096/2022
9	BLAPL/0013093/2023	CHANTI SURESH VS STATE OF ODISHA	ASIT KUMAR JENA VS ASIT KUMAR JENA	NCB BHUBANESWAR /8 /2018 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000047/2018
10	BLAPL/0013094/2023	RABI JENA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS BIKRAM CHANDRA GHADAI	BRAHMAGIRI /43 /2019 2ND A.D.J.,PURI(Puri) ST/0000039/2022
11	BLAPL/0013095/2023	RAJU HARIJAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS SUBODH KUMAR MOHANTY	BIJEPUR /13 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) Spl/0000066/2023

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12	BLAPL/0013096/2023	DASARATH @ DASARATHA KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /67 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000095/2022
13	BLAPL/0013097/2023	KAMA PANGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /126 /2023 JMFC, SEMLIGUDA(Koraput) GR/0000250/2023
14	BLAPL/0013098/2023	TAPAN DEHURY VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BOUDH /147 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000082/2023
15	BLAPL/0013099/2023	ASISH KUMAR JENA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NAYAPALLI P.S. /124 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000273/2023
16	BLAPL/0013100/2023	DEBARAJ DIGAL VS STATE OF ODISHA	BINAPANI PRADHAN VS	GOCHHAPADA /26 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000012/2023
17	BLAPL/0013101/2023	BISWAJIT BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PALLAHARA /265 /2023 () //
18	BLAPL/0013102/2023	SHYAMLAL VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	/ /0 () //
19	BLAPL/0013103/2023	SUBASH KANDULNA VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	/ /0 () //
20	BLAPL/0013104/2023	AFROJ ANSARI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /332 /2021 () //
21	BLAPL/0013105/2023	SAHID ANSARI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /332 /2021 () //
22	BLAPL/0013106/2023	KESHABA KHADA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /67 /2022 () //
23	BLAPL/0013107/2023	SAHANAWAJ ANSARI	SUSHANTA KUMAR JOSHI	KANTABANJI /332 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0013108/2023	SONU @ TRINATH DEHURY	DEBA KUMAR RATH	KHANDAGIRI P.S. /21 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0013109/2023	SANU @ SANUJ KUMAR NAYAK @ SANJU KUMAR NAYAK	DEBA KUMAR RATH	BHARATPUR PS /200 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0013110/2023	SILU @ HAREKRUSHNA BISWAL	JAYANTA KUMAR MAJHI	BALASORE SADAR /229 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0013111/2023	DHEERAJ SHARMA	AMULYA RATNA PANDA	BOUDH /271 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0013112/2023	SADANANDA BEHERA	SANJIT MISHRA	BIRIDI PS /152 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0013113/2023	SANTOSH LAXMAN GAIKWAD	BIDYALOK MOHAPATRA	GOLANTHARA (BERHAMPUR) /459 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0013114/2023	RATIKANTA ORAM	ANSUMAN BHUYAN	BONAI /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0013115/2023	SUJIT THAPA	SWAYAMPRAVA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0013116/2023	DAYANIDHI NAIK	PRAJIT KUMAR PRADHAN	JODA /265 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0013117/2023	BIKASH BAHADUR	MAHENDRA KUMAR SAHU	NIMAKHANDI /300 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0013118/2023	RAJU PRADHAN	SUJATA JENA	NCB BHUBANESWAR /4 /2023
		VS	VS	()

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35	BLAPL/0013119/2023	UNION OF INDIA (NCB) MANAS KUMAR MALLICK VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// //0 ()
36	BLAPL/0013120/2023	SRIDHARA @ SREEDHAR MAHARANA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	CYBER CRIME AND ECONOMIC OFFENCES /75 /2023 ()
37	BLAPL/0013121/2023	ABHAY @ ABHAYA HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /158 /2023 ()
38	BLAPL/0013122/2023	PRASANT KUMAR GOUDA VS STATE OF ODISHA	UMAKANTA MOHAPATRA VS	BAIDYANATHPUR /481 /2023 ()
39	BLAPL/0013123/2023	VISHAL KUMAR VS STATE OF ODISHA	SIDHARTHA MISHRA VS	SAHADEV KHUNTA /303 /2023 ()
40	BLAPL/0013124/2023	BIRENDRA SING VS STATE OF ODISHA	SIDHARTHA MISHRA VS	SAHADEV KHUNTA /303 /2023 ()
41	BLAPL/0013125/2023	ANIL DURIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SEMILLIGUDA /66 /2020 ()
42	BLAPL/0013126/2023	BIDYA PUJARI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	KOTPAD /124 /2023 ()
43	BLAPL/0013127/2023	TAPAN BHOI @ NAYAK VS STATE OF ODISHA	DEBA KUMAR RATH VS	MANCHESWAR P.S. /444 /2023 ()
44	BLAPL/0013128/2023	DIPAU @ ASISH SUTAR @ ASHISH KUMAR SUTAR VS STATE OF ODISHA	SATYABRATA DASH VS	KUJANGA /457 /2023 ()
45	BLAPL/0013129/2023	KALAKAR PRUSTY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	HINJILI /38 /2017 ()

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46	BLAPL/0013130/2023	SOURAV KUMAR SAHOO @ SOURABHA KU SAHOO BIKASH KUMAR DASH VS STATE OF ODISHA	VS	//0 0 //
47	CMAPL/0000781/2023	BANAJYOSHNA MALLIK VS BINOD BIHARI DALAI	NIRANJAN PRASAD PATRA VS	// 0 //
48	CMAPL/0000782/2023	SUREN KUMAR PRADHAN VS STATE OF ODISHA	ADV VS	// 0 //
49	CMAPL/0000783/2023	DHARMUSINGH ROUT VS MAKARDHWAJ NAYAK	ADV VS	// 0 //
50	CMAPL/0000784/2023	DHARMUSINGH ROUT VS MAKARDHWAJ NAYAK	ADV. VS	// 0 //
51	CMP/0001433/2023	ULLASH KUMARI BEHERA VS LINGARAJ SAHOO	AMIT PRASAD BOSE VS	// 0 //
52	CMP/0001434/2023	SARAT KUMAR SAHU VS DURGA CHARAN SAHU	AJIT KUMAR SAHOO VS	// 0 //
53	CMP/0001435/2023	S.K.MOHAMAD KHALIQUE VS SAMRUN NISHA BIWI	MANORANJAN MISHRA VS	// 0 //
54	CMP/0001436/2023	MAMATA DAS VS THE COLLECTOR, KEONJHAR	PANCHANAN PANIGRAHI VS	// 0 //
55	CMP/0001437/2023	ANNAPURNA SAHU VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
56	CMP/0001438/2023	MUMTAZ PARWEEN VS SK.MOIUDDIN @ MONEE	DHAMANANDA SUBUDHI VS	// 0 //
57	CMP/0001439/2023	TILOTAMA NAIK	S.S.RAO	//

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		VS	VS	0
58	CMP/0001440/2023	LALU DOMBO @ NAIK LALITA NAIK	S.S.RAO	//
		VS	VS	0
59	CONTC/0008954/2023	LALU DAMBO @ NAIK KALANDI CHARAN BISWAL	ADV.	//
		VS	VS	0
60	CONTC/0008955/2023	SUSHANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION ODISHA. PRAFULLA CHANDRA BAL	ADV	//
		VS	VS	0
61	CONTC/0008956/2023	MANAS KUMAR TRIPATHY, O.A.S ASHOK KUMAR PRADHAN	adv.	//
		VS	VS	0
62	CONTC/0008957/2023	ARAVIND AGRAWAL, I.A.S. RASMITA KUMARI MOHANTY	ADV.	//
		VS	VS	0
63	CONTC/0008958/2023	BIBHUT BHUSAN BHOI, MANAGING DIRECTOR, TIKABALI LAMPCS LTD. SUDHAKAR DASH	BIKASH MISHRA	//
		VS	VS	0
64	CONTC/0008959/2023	ASWATHY S., I.A.S. SWARNA PATTNAIK	ADV.	//
		VS	VS	0
65	CONTC/0008960/2023	PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA NABEEN KUMAR RATH	NABEEN KUMAR RATH	//
		VS	VS	0
66	CONTC/0008961/2023	ARAVINDA AGRAWAL, COMMISSIONER CUM SECY., HIGHER EDUCATION DEPT. AMIYA BEHERA	ADV	//
		VS	VS	0
67	CONTC/0008962/2023	ER. BASANTA KUMAR ROUT, CHIEF ENGINEER, MINOR IRRIGATION, BBSR TOTA KISHORE KUMAR	ADV.	//
		VS	VS	0
68	CONTC/0008963/2023	PRADIP KUMAR NAG, DISTRICT EDUCATION OFFICER, NABARANGPUR TAPAN KUMAR DAS	adv.	//
		VS	VS	0

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		SANJAY KUMAR SINGH, I.A.S.		//
69	CONTC/0008964/2023	BHAGABAT BEHERA	ADV	//
		VS	VS	0
		SRIDHAR NAYAK, SECY., ODISHA INFORMATION COMMISSION		//
70	CONTC/0008965/2023	AMULYA KUMAR MUDULI	ADV	//
		VS	VS	0
		SRIDHAR NAYAK, SECY., ODISHA INFORMATION COMMISSION		//
71	CONTC/0008966/2023	SATYABADI NAYAK	ADV	//
		VS	VS	0
		SRIDHAR NAYAK, SECY., ODISHA INFORMATION COMMISSION		//
72	CONTC/0008967/2023	NARAYAN CHANDRA DHALASAMANTA	ADV.	//
		VS	VS	0
		NARAHARI SETHI, COLLECTOR CUM CHAIRMAN, DLMC (PMFBY), CUTTACK		//
73	CONTC/0008968/2023	NAMITA NAIK	LAXMINARAYAN PATEL	//
		VS	VS	0
		DHARANI RANJAN SATAPATHY, C.D.M. AND P.H.O, SUNDARGARH		//
74	CONTC/0008969/2023	JAYANTA KUMAR MAITRA	ADV.	//
		VS	VS	0
		G.MATHIVHATANAN, PRINCIPAL SECY., HOUSING AND URBAN DEVELOPMENT DEPT.		//
75	CONTC/0008970/2023	GIRISH KUMAR PATI	adv.	//
		VS	VS	0
		SHALINI PANDIT, IAS		//
76	CONTC/0008971/2023	LOPAMUDRA RAY	ADV	//
		VS	VS	0
		PRAVAT KISHORE DAS, COMMANDANT CUM S.P., OSAP, KORAPUT		//
77	CONTC/0008972/2023	RATIKANTA DAS	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
78	CONTC/0008973/2023	SUNITA KUMARI APATA	ADV	//
		VS	VS	0
		VIR VIKRAM YADAV, I.A.S		//
79	CONTC/0008974/2023	SUDHANSU SEKHAR BHUYAN	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//

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80	CONTC/0008975/2023	PARBATI GHADEI VS ASWATHY S, I.A.S	ADV VS	// 0 //
81	CONTC/0008976/2023	CHINMAY KUMAR PANDA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
82	CONTC/0008977/2023	KISHORE CHANDRA BHANJA VS SUSHANTA KUMAR DASH, DIRECTOR,SECONDARY EDUCATION	ADV VS	// 0 //
83	CONTC/0008978/2023	PUSPALATA SAMANTARAY VS PHULMATI MURMU, EX DISTRICT EDUCATION OFFICER, NUAPADA	ADV VS	// 0 //
84	CONTC/0008979/2023	PRASANNA KUMAR BARIK VS SUBRAT KUMAR SAHOO, IAS	ADV. VS	// 0 //
85	CONTC/0008980/2023	LAMBODAR PANIGRAHI VS SIDDESHWAR BALIRAM BORDAR, I.A.S	ADV VS	// 0 //
86	CONTC/0008981/2023	MANORANJAN BHANJA VS ASWATHY S.,I.A.S.	JAYDEEP PAL VS	// 0 //
87	CONTC/0008982/2023	PRATAP RUDRA BEURAY VS DEBIDUTTA BISWAL, I.F.S.	DEBASIS TRIPATHY VS	// 0 //
88	CONTC/0008983/2023	M/S SBM NIRMAN CONSTRUCTION. PVT. LTD. VS VIR VIKRAM YADAV, COMMNR., CUM SECY., WORKS DEPT.	ADV VS	// 0 //
89	CONTR/0000053/2023	BAINA @ MANAS DEO VS HRUSHIKESH SAHOO, C.J.M., JAJPUR	ALEKH CHANDRA MOHANTY VS	//0 0 //
90	CRLA/0001252/2023	NABARATNA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /71 /2017 0 //
91	CRLA/0001253/2023	MITHUN SAHU	JYOTIRMAYA SAHOO	POLASARA PS /528 /2023

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		VS	VS	()
92	CRLA/0001254/2023	STATE OF ODISHA KATU @ ASHISH DAS @ ASISH DAS	BIDESHI KUMAR GHADEI	// CHOUDWAR /132 /2018
		VS	VS	()
93	CRLA/0001255/2023	STATE OF ODISHA MONINKALA MADHAB	SAROJ KUMAR PADHY	// PADMAPUR /25 /2018
		VS	VS	()
94	CRLA/0001256/2023	STATE OF ODISHA DIPU @ LAXMIDHARA MOHANTY	SURYAKANTA DASMOHAPATRA	// NIALI /37 /2017
		VS	VS	()
95	CRLA/0001257/2023	STATE OF ODISHA HIRADHAR TANDI	SUSHANTA KUMAR JOSHI	// BANGOMUNDA /76 /2016
		VS	VS	()
96	CRLA/0001258/2023	STATE OF ODISHA KRISHNA PANCHBIHA	SATYAJIT MOHAPATRA	// JHARSUGUDA /239 /2015
		VS	VS	()
97	CRLA/0001259/2023	STATE OF ODISHA BIKASH RANJAN KHILAR	SATYABRATA MOHANTY (1)	// KALINGA NAGAR /224 /2022
		VS	VS	()
98	CRLA/0001260/2023	STATE OF ODISHA SRIDHAR BISHOI	BEDA PRAKASH PANDA	// ASKA /444 /2020
		VS	VS	()
99	CRLA/0001261/2023	STATE OF ODISHA JIBAN GOUDA	BEDA PRAKASH PANDA	// ASKA /444 /2020
		VS	VS	()
100	CRLA/0001262/2023	STATE OF ODISHA RAJESH KUMAR RAJAK	TUKUNA KUMAR MISHRA	// ORKEL /123 /2020
		VS	VS	()
101	CRLA/0001263/2023	STATE OF ODISHA RAMESH CHANDRA MISHRA	TIRTH KUMAR SAHU	// SAMBALPUR VIGILANCE /68 /2010
		VS	VS	()
102	CRLA/0001264/2023	STATE OF ODISHA(VIG.) SIRLA ARABINDA	RABINDRANATH PRUSTY	// KASINAGAR /16 /2019
		VS	VS	()

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103	CRLMA/0000463/2023	STATE OF ODISHA MD. KALIA VS	LAXMI NARAYAN PATEL VS	// / /0 ()
104	CRLMA/0000464/2023	STATE OF ODISHA SANTOSH KUMAR LENKA VS	DURGA PRASAD PATTANAİK VS	// MAHILA PS,SEC-3,ROURKELA /14 /2013 ()
105	CRLMA/0000465/2023	STATE OF ODISHA SUNIL MANDAL VS	ADV VS	// / /0 ()
106	CRLMC/0005065/2023	STATE OF ODISHA KALIA@RAMAKANTA PARIDA VS	DEEPAK KU. SAHOO VS	// RAGHUNATHPUR /37 /2017 ()
107	CRLMC/0005066/2023	STATE OF ODISHA NIRANJAN SAHOO VS	DEEPAK KU. SAHOO VS	// / /0 ()
108	CRLMC/0005067/2023	STATE OF ODISHA BHAGYADHAR SAHOO @ GOVINDA VS	RAMESH CHANDRA MAHARANA VS	// CHOUHWAR /352 /2021 ()
109	CRLMC/0005068/2023	STATE OF ODISHA TIKAN @ BIDYADHAR BAL VS	PRABIR KUMAR RAY VS	// JAJPUR ROAD /122 /2009 ()
110	CRLMC/0005069/2023	STATE OF ODISHA MUSTAQUE ALLAM @ MUSTAQ ALLAM VS	KULDEEP MOHANTY VS	// PLANTSITE /335 /2021 ()
111	CRLMC/0005070/2023	STATE OF ODISHA ANSHUMAN SIDDHARTH NAYAK VS	PRATIJK NAYAK VS	// MAHILA P.S.(BBSR) /58 /2023 ()
112	CRLMC/0005071/2023	STATE OF ODISHA JAYANTA BEHERA VS	SUBODH KUMAR MOHANTY VS	// / /0 ()
113	CRLMC/0005072/2023	STATE OF ODISHA PRADIPTA KUMAR SENA VS STATE OF ODISHA	NIRANJAN LENKA VS	// JAGATPUR /176 /2021 () //

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114	CRLMC/0005073/2023	SAI CHANDAN TRIPATHY VS STATE OF ODISHA	SANGRAMJIT PANDA VS	//0 () //
115	CRLMC/0005074/2023	DHUSHASANA MOHAPATRA VS STATE OF ODISHA	MANAS CHAND VS	JANKIA P.S. /249 /2020 () //
116	CRLMC/0005075/2023	PRANABANDHU SAHU VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	KESINGA /100 /2023 () //
117	CRLMC/0005076/2023	SESHADEB PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /147 /2023 () //
118	CRLMC/0005077/2023	NETRANANDA SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KOMNA PS /277 /2018 () //
119	CRLMC/0005078/2023	SURENDRA KUMAR BEHURA VS STATE OF ODISHA	BALARAM NAYAK VS	MAHILA P.S. BUXIBAZAR /130 /2012 () //
120	CRLMC/0005079/2023	NIHARNIHAR RANJAN DAS VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	BHUBANESWAR VIGILANCE /35 /2022 () //
121	CRLMC/0005080/2023	SIMAN BAGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	DASMANTAPUR /27 /2013 () //
122	CRLMC/0005081/2023	NAGENDRA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /211 /2023 () //
123	CRLMP/0002264/2023	BASANTA PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
124	CRLMP/0002265/2023	MADHUSMITA SINGH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
125	CRLMP/0002266/2023	BABAJI CHARAN BEHERA	BYOMAKESH TRIPATHY	//0

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMP/0002267/2023	PRASANTA KUMAR PRADHAN	JAYANTA KUMAR MAJHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMP/0002268/2023	BRAHMANANDA BEHERA	BRAJA MOHAN SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMP/0002269/2023	LAXMIDHAR BEHERA	PADMANAV BHUTIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0002270/2023	SATRUGHNA SAHOO	BIBHUTI BHUSAN CHOUDHURY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/0002271/2023	RAJANI DALEI	SATYABRATA MOHANTY	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE		//
131	CRLMP/0002272/2023	BIJAY KUMAR SAHU	KABIRAJ PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMP/0002273/2023	REENA KUMARI SAHOO	LAXMI NARAYAN PATEL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMP/0002274/2023	SANTOSH KUMAR SWAIN	BISHWARANJAN SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMP/0002275/2023	ANITA MALIK	PRAMODA KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0002276/2023	KURESH CHANDRA SAHOO	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0002277/2023	DEBASHIS LENKA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0002278/2023	STATE OF ODISHA SUBASH CHANDRA PANI VS SUPERINTENDENT OF POLICE, JAJPUR	PRABHAT KUMAR DAS VS	// / /0 ()
138	CRLMP/0002279/2023	PRATIVA JENA VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// / /0 ()
139	CRLMP/0002280/2023	SUKANTA KHANDUAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// / /0 ()
140	CRLMP/0002281/2023	LOKANATH DASH VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// / /0 ()
141	CRLMP/0002282/2023	FAKIR CHARAN DAS VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// / /0 ()
142	CRLREV/0000616/2023	CHANDRA SEKHAR PATRA VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	// SAMBALPUR VIGILANCE /10 /2020 ()
143	ITA/0000092/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1, BHUBANESWAR VS B C BHUYAN CONSTRUCTION PVT LTD ,BHUBANESWAR	HUSHEWANTI SATAPATHY,SR.S.C(I.T) VS	// / /0 ()
144	MACA/0001119/2023	MANORANJAN PRADHAN VS M/S. DILLIP BUILDCON LTD.	PRADEEP KUMAR MISHRA VS	// / /0 ()
145	MACA/0001120/2023	MANORANJAN PRADHAN VS M/S. DILLIP BUILDCON LTD., MP	PRADEEP KUMAR MISHRA VS	// / /0 ()
146	MACA/0001121/2023	BENGULI PATRA VS PITAMBAR MALLICK	KAPILA CHARAN NAYAK VS	// / /0 ()
147	MACA/0001122/2023	MANAS KUMAR PATRA VS PITAMBAR MALLICK	KAPILA CHARAN NAYAK VS	// / /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	MACA/0001123/2023	PRADEEP RANJAN ROUTHAY VS	DEBASISH PATNAIK VS	// 0
149	MACA/0001124/2023	M/S. MANAGING DIRECTOR, SHIVAM COMPANY PVT. LTD., CUTTACK D.M., ORIENTAL INSURANCE COMPANY LTD., CUTTACK	ADAM ALI KHAN VS	// 0
150	MACA/0001125/2023	BIMALA JANI TATA AIG INSURANCE COMPANY LTD. VS	ADAM ALI KHAN VS	// 0
151	MACA/0001126/2023	KULWANT KAUR MATHARU MANAGER LEGAL, SHRIRAM GENERAL INSURANCE COMPANY LTD.	ADAM ALI KHAN VS	// 0
152	MATA/0000400/2023	KARUNABALA DAS TUNI PRADHAN VS	SIDHARTH SANKAR MOHAPATRA VS	// 0
153	MATA/0000401/2023	SUSANTA KUMAR SWAIN PRADIPTA BISWAL VS	TANMAY MISHRA VS	// 0
154	MATA/0000402/2023	PRAVASHIS NAYAK HAREKRUSHNA MALLIK VS	BHABANI SHANKAR DASPARIDA VS	// 0
155	RPFAM/0000394/2023	NIRUPAMA DAS SUJIT KUMAR NAYAK@SUJIT NAYAK VS	AMIT PRASAD BOSE VS	// 0
156	RPFAM/0000395/2023	SUMITA NAYAK MANORANJAN SAHOO VS	GANESWAR BEHERA VS	// 0
157	RSA/0000485/2023	SWAPNA SAHOO DASARATHI SAHOO VS	DAYANANDA MOHAPATRA VS	// 0
158	RSA/0000486/2023	BABITA ROY GOURANGA TRIPATHY VS	SOUMYA MISHRA VS	// 0
159	RVWPET/0000444/2023	SABITA TRIPATHY DR. MALAY KUMAR PRADHAN	ANJAN KUMAR BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	TRP(C)/0000395/2023	STATE OF ODISHA ARUNARANI PRUSTY	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
161	TRP(C)/0000396/2023	BIKASH KUMAR PRUSTY ANURADHA MOHAPATRA	PITAMBAR JENA	//
		VS	VS	0
162	TRP(C)/0000397/2023	PAYAR KUMAR OJHA LAXMIPRIYA PRADHAN	BIBHU PRASAD MOHANTY	//
		VS	VS	0
163	WA/0002819/2023	SILAN KUMAR DAS STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
164	WA/0002820/2023	KISHOR KUMAR PARIDA STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
165	WA/0002821/2023	SANTOSH KUMAR DAS STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
166	WA/0002822/2023	PARAMANANDA SAMANTARAY STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
167	WA/0002823/2023	PRADIP KUMAR JENA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
168	WA/0002824/2023	DR. BHAGABAN PANDA STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
169	WA/0002825/2023	JAYANTA KUMAR PANDA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
170	WA/0002826/2023	RABINDRANATH SWAIN KANTA KISHORE MOHARANA	RAMDAS ACHARY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0002827/2023	STATE OF ODISHA NRUSINGH CHARAN MOHANTY VS	SANTOSH KUMAR SWAIN VS	// // ()
172	WA/0002828/2023	STATE OF ODISHA BHUBANESWAR MUNICIPAL CORPORATION, BBSR SAIBRATA RATH VS	VS	// // ()
173	WP(C)/0037810/2023	GHANA SHYAM PATTNAIK CHUMAN BARIHA VS	DEBASHISHA HOTA VS	// // ()
174	WP(C)/0037811/2023	UNION OF INDIA PANIGRAHI KHILLO VS	ER. DEBASHISHA HOTA VS	// // ()
175	WP(C)/0037812/2023	CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING (NIOS), UTTAR PRADESH GANGADHAR SISA VS	DEBASHISHA HOTA VS	// // ()
176	WP(C)/0037813/2023	CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING (NIOS), UTTAR PRADESH ANTARYAMI DAS VS	SARTHAK OMKAR MAHAKHUD VS	// // ()
177	WP(C)/0037814/2023	STATE OF ODISHA DHARMUDHAR PATTNAIK VS	BANSHIDHAR SATAPATHY VS	// // ()
178	WP(C)/0037815/2023	STATE OF ODISHA SUDHAKAR PRADHAN VS	BANSHIDHAR SATAPATHY VS	// // ()
179	WP(C)/0037816/2023	STATE OF ODISHA KARUNAKAR SAHU VS	SATYABRATA SATAPATHY VS	// // ()
180	WP(C)/0037817/2023	STATE OF ODISHA NARENDRA KUMAR KARANA VS	BANSHIDHAR SATAPATHY VS	// // ()
181	WP(C)/0037818/2023	STATE OF ODISHA CHINTAMANI BEHERA VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0037819/2023	LAMBODAR PRADHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
183	WP(C)/0037820/2023	RATI RANJAN MOHAPATRA VS THE M.D., ODISHA LIFT IRRIGATION CORPORATION LTD., BBSR	PRAKASH KUMAR SAMAL VS	// 0 //
184	WP(C)/0037821/2023	BALAKRISHNA SAHU VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
185	WP(C)/0037822/2023	SANTOSH DAKUA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
186	WP(C)/0037823/2023	PARAMESWAR GOSWAMI VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
187	WP(C)/0037824/2023	AMIT KUMAR PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
188	WP(C)/0037825/2023	SARIKA MOHANTY VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
189	WP(C)/0037826/2023	ABDUL RAHIM VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
190	WP(C)/0037827/2023	SK TOFFANI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
191	WP(C)/0037828/2023	DASARATHI BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
192	WP(C)/0037829/2023	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //
193	WP(C)/0037830/2023	PRANATI KUMARI MISHRA	PRASANTA KUMAR SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0037831/2023	STATE OF ODISHA NILAMANI MAHANANDIA	KIRTAN DANG	//
		VS	VS	0
195	WP(C)/0037832/2023	STATE OF ODISHA PRABODHA CHANDRA MOHANTY	SRINIVAS MOHANTY	//
		VS	VS	0
196	WP(C)/0037833/2023	STATE OF ODISHA BIRENDRA KUMAR MUDULI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
197	WP(C)/0037834/2023	STATE OF ODISHA BIRABAR NAIK	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
198	WP(C)/0037835/2023	STATE OF ODISHA REBATI DEI	BRAHMANANDA TRIPATHY	//
		VS	VS	0
199	WP(C)/0037836/2023	COMMNR.-CUM-SECY., G.A. AND P.G. DEPT., BBSR RAJESH KUMAR PUTY	SWAPNIL ROY	//
		VS	VS	0
200	WP(C)/0037837/2023	STATE OF ODISHA MANORANJAN MISHRA	BIRAJA PRASANNA DAS	//
		VS	VS	0
201	WP(C)/0037838/2023	STATE OF ODISHA TULASA PODHA	JAGABANDHU SAHU	//
		VS	VS	0
202	WP(C)/0037839/2023	STATE OF ODISHA MADHABANANDA SAHU	TRILOCHAN DASH	//
		VS	VS	0
203	WP(C)/0037840/2023	COLLECTOR, JAJPUR NAMITA ADHIKARI	TRILOCHAN DASH	//
		VS	VS	0
204	WP(C)/0037841/2023	THE COLLECTOR, RAYAGADA NANDU KAWAR	UPENDRA KUMAR SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0037842/2023	STATE OF ODISHA KISHORE CHANDRA MOHANTY VS B.D.A., BBSR	SATRUGHNA DASH (A) VS	// // 0 //
206	WP(C)/0037843/2023	SHREE MAHAPRABHU GANESH THAKUR BIJE NIJAGURIA, KENDRAMOHAPATRA VS COMMNR. OF ENDOWMENTS, ODISHA	VS	// 0 //
207	WP(C)/0037844/2023	HARASH CHANDRA RAY VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
208	WP(C)/0037845/2023	ISHWAR KAWAR @ ISHWAR PRASAD VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
209	WP(C)/0037846/2023	RABI NARAYAN MUDULI VS THE CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE, PURI	TRILOCHAN PANIGRAHI VS	// 0 //
210	WP(C)/0037847/2023	BIKI KAWAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
211	WP(C)/0037848/2023	LAGANMATI KAWAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
212	WP(C)/0037849/2023	NITYANANDA KAWAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
213	WP(C)/0037850/2023	SANTOSH LOHAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
214	WP(C)/0037851/2023	NATABAR KAWAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
215	WP(C)/0037852/2023	ABDUL KAWAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0037853/2023	ASMITA SIDAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
217	WP(C)/0037854/2023	ABHIMANYU KHILARI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
218	WP(C)/0037855/2023	PRADIPTA KUMAR SWAIN VS GOVT. OF INDIA, BBSR	DHANANJAYA NAYAK VS	// 0 //
219	WP(C)/0037856/2023	BIRAT KAWAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
220	WP(C)/0037857/2023	RATANMATI LUHAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
221	WP(C)/0037858/2023	SOBHAKAR JANI VS STATE OF ODISHA	RAMADAS ACHARY VS	// 0 //
222	WP(C)/0037859/2023	SUSMITA PADHAN VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
223	WP(C)/0037860/2023	DINABANDHU JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
224	WP(C)/0037861/2023	BIRBAL KAWAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
225	WP(C)/0037862/2023	MANJU KAWAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
226	WP(C)/0037863/2023	REETA BRAHMA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
227	WP(C)/0037864/2023	NABIN KAWAR	UPENDRA KUMAR SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0037865/2023	STATE OF ODISHA ANANTA BARIK	BRAJA MOHAN SARANGI	//
		VS	VS	0
229	WP(C)/0037866/2023	STATE OF ODISHA BARUN PADHAN	UPENDRA KUMAR SAMAL	//
		VS	VS	0
230	WP(C)/0037867/2023	STATE OF ODISHA SRIDEV MISHRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
231	WP(C)/0037868/2023	STATE OF ODISHA PADMANA KAWAR	UPENDRA KUMAR SAMAL	//
		VS	VS	0
232	WP(C)/0037869/2023	STATE OF ODISHA LALU PATRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
233	WP(C)/0037870/2023	STATE OF ODISHA ANIL KAWAR	UPENDRA KUMAR SAMAL	//
		VS	VS	0
234	WP(C)/0037871/2023	STATE OF ODISHA MUKESH PRASAD JAISWAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
235	WP(C)/0037872/2023	UNION OF INDIA PRAMOD KUMAR CHOUDHURY	BRAJA MOHAN SARANGI	//
		VS	VS	0
236	WP(C)/0037873/2023	UNION OF INDIA RAJANI BARIK	UMAKANTA MISHRA	//
		VS	VS	0
237	WP(C)/0037874/2023	TAHASILDAR, KHAIRA RABINDRA NATH PANDA	SIDHARTH SHANKAR PADHY	//
		VS	VS	0
238	WP(C)/0037875/2023	ODISHA HYDRO POWER CORP. LTD., BBSR GIRIDHAR DAS	ASUTOSH MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0037876/2023	THE STATE OF ODISHA TUSAR KANTA MAJHI VS	MANAS RANJAN PRADHAN VS	// // ()
240	WP(C)/0037877/2023	STATE OF ODISHA JAGATANANDA DHRUPATI VS	JYOTIRMAY GUPTA VS	// // ()
241	WP(C)/0037878/2023	STATE OF ODISHA SATYABHAMA PALAI VS	BISWAJIT MOHAPATRA VS	// // ()
242	WP(C)/0037879/2023	STATE OF ODISHA MALATI PANDA VS	PRATYUSH RANJAN PATNAIK VS	// // ()
243	WP(C)/0037880/2023	AO, PNB, BBSR BHARAT CHANDRA MALLICK VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
244	WP(C)/0037881/2023	STATE OF ODISHA SUBASH CHANDRA DAS VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
245	WP(C)/0037882/2023	STATE OF ODISHA SIMANCHAL SATAPATHY VS	RUPESH KUMAR MOHANTY VS	// // ()
246	WP(C)/0037883/2023	STATE OF ODISHA LUTHERAN MAHILA SAMITY, KENDRAPARA VS	DEEPALI MAHAPATRA VS	// // ()
247	WP(C)/0037884/2023	STATE OF ODISHA HRUSIKESH SAMARATH VS	ASIT KUMAR PATTNAIK VS	// // ()
248	WP(C)/0037885/2023	COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER,KALAHANDI PRATAP ROUT VS	GOPINATH PANDA VS	// // ()
249	WP(C)/0037886/2023	STATE OF ODISHA BINOD KUMAR SARANGI VS	LAXMIKANTA MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0037887/2023	PRASANTA KUMAR BHARATI VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
251	WP(C)/0037888/2023	BIBEKANANDA MOHNATY VS BENUDHAR SETHY	UPENDRA KUMAR SAMAL VS	// 0 //
252	WP(C)/0037889/2023	BHARAT CHANDRA BISWAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
253	WP(C)/0037890/2023	KISHOR PRADHAN VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
254	WP(C)/0037891/2023	BABULAL SENAPATI VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
255	WP(C)/0037892/2023	NARENDRA KUMAR PANDA VS STATE OF ODISHA	JNANA RANJAN KAR VS	// 0 //
256	WP(C)/0037893/2023	MANORANJAN KARMI VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
257	WP(C)/0037894/2023	MAHESWAR JENA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
258	WP(C)/0037895/2023	PRANAB KUMAR JENA VS SRIRAM TRANSPORT FINANCE COMPANY LTD. CHENNAI	SURYAKANTA DASMOHAPATRA VS	// 0 //
259	WP(C)/0037896/2023	NAMITA SAHU VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
260	WP(C)/0037897/2023	PITAMBAR DAS VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
261	WP(C)/0037898/2023	TANUJA JENA @ DALAI	UMESH CHANDRA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0037899/2023	NIRUPAMA BALIARSINGH	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0037900/2023	SHISHIR SATPATHY	DURGESH NARAYAN RATH	//
		VS	VS	0
		BSE, CUTTACK		//
264	WP(C)/0037901/2023	SATYA PRAKASH SWAIN	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0037902/2023	BAISNABA PRADHAN	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0037903/2023	SK. SAHIR MOHAMMAD	PRIYARANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0037904/2023	MAHESWAR SAHOO	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0037905/2023	MANMOHAN PATTNAIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0037906/2023	BIRANCHI NARAYAN SAMANTRAY	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0037907/2023	DHRUBA CHARAN PRUSTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0037908/2023	BRAHMANANDA NAYAK	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0037909/2023	KAMALA KANTA SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0037910/2023	STATE OF ODISHA LOKANATH MUDULI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0037911/2023	STATE OF ODISHA JITENDRA KUMAR ROUL VS	AMIYA KUMAR CHHATOI VS	// // ()
275	WP(C)/0037912/2023	PRINCIPAL SECY. TO GOVT., HOME DEPT., BBSR JATINDRA BISOI VS	SAIBRATA RATH VS	// // ()
276	WP(C)/0037913/2023	STATE OF ODISHA PURUN ENTERPRISES PVT. LTD., BBSR VS	SWAPNIL ROY VS	// // ()
277	WP(C)/0037914/2023	THE STATE OF ODISHA GOBINDA PRASAD PANDA VS	SAIBRATA RATH VS	// // ()
278	WP(C)/0037915/2023	STATE OF ODISHA SANANDA BEHERA VS	AMIYA KUMAR CHHATOI VS	// // ()
279	WP(C)/0037916/2023	PRINCIPAL SECY. TO GOVT., HOME DEPT., BBSR KRUSHNA PRASAD PATTNAIK VS	BISHWA RANJAN SAHU VS	// // ()
280	WP(C)/0037917/2023	STATE OF ODISHA BOYANA RAMBABU VS	ANUPAM RATH VS	// // ()
281	WP(C)/0037918/2023	BOYANA ROJA JAYANTA KUMAR MOHANTY VS	SHASHI BHUSAN JENA VS	// // ()
282	WP(C)/0037919/2023	STATE OF ODISHA MAHESWAR BISHOI VS	GOUTAM KUMAR ACHARYA VS	// // ()
283	WP(C)/0037920/2023	STATE OF ODISHA BAIKUNTHA NATH BHOI VS	PRADEEP KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0037921/2023	RANJAN MAJHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
285	WP(C)/0037922/2023	DRISHTI COLLEGE OF NURSING, KHORDHA VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
286	WP(C)/0037923/2023	MAA SAMALESWARI GNM SCHOOL OF NURSING, SAMBALPUR VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
287	WP(C)/0037924/2023	MAN MOHAN MOHAPATRA VS GOVT. OF ODISHA	JAYANANDA JENA VS	// 0 //
288	WP(C)/0037925/2023	N. MITU PRADHAN VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// 0 //
289	WP(C)/0037926/2023	SONALIKA ENGINEERING WORKS, CTC VS STATE TAX OFFICER CUTTACK II CIRLE, CTC	RAJESH PATRA VS	// 0 //
290	WP(C)/0037927/2023	SOUBHAGYA RANJAN MOHANTA VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
291	WP(C)/0037928/2023	NIRAJ OJHA VS UNION OF INDIA	SANGRAMJIT PANDA VS	// 0 //
292	WP(C)/0037929/2023	PRAMOD DEHURY VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	// 0 //
293	WP(C)/0037930/2023	KANUNGO BARADA MOHANTY VS STATE OF ODISHA	KABIRAJ SAHOO VS	// 0 //
294	WP(C)/0037931/2023	JITENDRIYA BEHERA VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
295	WP(C)/0037932/2023	JATINDRA KUMAR ROUT	BISHAL BAIVAB	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0037933/2023	CHAITANYA NAIK	SAHASRA JYOTI NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0037934/2023	BINDULATA BEHERA	RANJAN KUMAR NAYAK	//
		VS	VS	0
		AO AND C.M., S.B.I., KEONJHAR		//
298	WP(C)/0037935/2023	PRADEEPTA SAHOO	BISHAL BAIVAB	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0037936/2023	STALCO CONSULTANCY AND SYSTEMS PVT LTD, Bhubaneswar	BISHAL KUMAR SAHOO	//
		VS	VS	0
		ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI		//
300	WP(C)/0037937/2023	SUNIL KUMAR BEHERA	BISHAL BAIVAB	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0037938/2023	KARUNAKARA BALIARSINGH @ KARUNAKAR SINGH	HANJAY KUMAR PATTANAIK	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0037939/2023	SIBANI PATRO	BISHAL BAIVAB	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0037940/2023	PRASANTA KUMAR MOHANTY	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		THE COMMNR. CUM SECY. SC AND ST DEVELOPMENT DEPT., BBSR		//
304	WP(C)/0037941/2023	HIMANSU KACHHARIA	BISHAL BAIVAB	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0037942/2023	PABITRA MOHAN SAHU	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0037943/2023	SUBHANGI SUVADARSINI	BISHAL BAIVAB	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0037944/2023	STATE OF ODISHA SUDARSAN HATI VS R.T.O., CUTTACK	KRUSHNA CHANDRA DASH VS	// // 0 //
308	WP(C)/0037945/2023	PRIYASI BAG VS BIKASH KUMAR LUHA	SUNIL KUMAR PANDA VS	// 0 //
309	WP(C)/0037946/2023	RUNITA JENA VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
310	WP(C)/0037947/2023	BALYA KRISHNA CHOUDHURY VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
311	WP(C)/0037948/2023	MANJU BALA MUNI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
312	WP(C)/0037949/2023	UPENDRA PATRO VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
313	WP(C)/0037950/2023	DR. JYOSTNA MISRA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
314	WP(C)/0037951/2023	DEBABRATA DANDAPAT VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
315	WP(C)/0037952/2023	KALINGA INSTITUTE OF SOCIAL SCIENCES, BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
316	WP(C)/0037953/2023	SURATH CHANDRA MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
317	WP(C)/0037954/2023	DEBI PRASAD MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0037955/2023	DEBI PRASAD MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
319	WP(C)/0037956/2023	PARTHA BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
320	WP(C)/0037957/2023	DEBI PRASAD MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
321	WP(C)/0037958/2023	GEETANJALI DASH VS BILASINI DASH	KOUSIK ANANDA GURU VS	// 0 //
322	WP(C)/0037959/2023	KALINGA INSTITUTE OF SOCIAL SCIENCES, BBSR VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //
323	WP(C)/0037960/2023	KALINGA INSTITUTE OF SOCIAL SCIENCES, BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
324	WP(C)/0037961/2023	SAUDI GRAM PANCHAYAT, BALASORE VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
325	WP(C)/0037962/2023	KALINGA INSTITUTE OF SOCIAL SCIENCES, BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
326	WP(C)/0037963/2023	CHAIRMAN-CUM-MD, COAL INDIA LTD., KOLKATA VS RABINDRA NATH CHOUBEY	HARIPAD MOHANTY VS	// 0 //
327	WP(C)/0037964/2023	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
328	WP(C)/0037965/2023	SANDEEP KUMAR SWAIN VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
329	WP(C)/0037966/2023	LAXMI NARAYANA PADHI	TUKUNA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0037967/2023	CHIEF SECRETARY, ORISSA JAGABANDHU SWAIN	KISHORE CHANDRA RAJGURU MOHAPATRA	//
		VS	VS	0
331	WP(C)/0037968/2023	STATE OF ODISHA ABHIMANYU SAHU	MANOJ VERMA	//
		VS	VS	0
332	WP(C)/0037969/2023	STATE OF ODISHA UTKAL COLLEGE OF PHARMACY AND MEDICAL SCIENCE, Bhubaneswar	PRATEEK K. SHANDE	//
		VS	VS	0
333	WP(C)/0037970/2023	STATE OF ODISHA BIPIN NAYAK	UMA CHARAN MISHRA	//
		VS	VS	0
334	WP(C)/0037971/2023	STATE OF ODISHA UDAYANATH PRUSTY	KISHORE CHANDRA RAJGURU MOHAPATRA	//
		VS	VS	0
335	WP(C)/0037972/2023	STATE OF ODISHA JHASAKETAN BAI	BASUDEV BARIK	//
		VS	VS	0
336	WP(C)/0037973/2023	THE COMMNR. CUM SECY. TO GOVT. WATER RESOURCES DEPT. ARTABANDHU PRADHAN	KISHORE CHANDRA RAJGURU MOHAPATRA	//
		VS	VS	0
337	WP(C)/0037974/2023	STATE OF ODISHA BHABANI SAHOO	LAXMIKANTA MOHANTY	//
		VS	VS	0
338	WP(C)/0037975/2023	STATE OF ODISHA ADIKANDA SETHI	SIDHESWAR RATHA	//
		VS	VS	0
339	WP(C)/0037976/2023	STATE OF ODISHA HRUSHIKESH SAHOO	KISHORE CHANDRA RAJGURU MOHAPATRA	//
		VS	VS	0
340	WP(C)/0037977/2023	STATE OF ODISHA SK. MOHAMMAD JAHID @ ZAHID	SIDHARTHA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0037978/2023	STATE OF ODISHA SURENDRA PRASAD PATI VS	MANOJ KUMAR MOHANTY VS	// // ()
342	WP(C)/0037979/2023	STATE OF ODISHA SANJEEV GUPTA VS	JANAKI KANTA MAHAPATRA VS	// // ()
343	WP(C)/0037980/2023	THE BRANCH MANAGER, ICICI BANK, BILASPUR BISWANATH MALLICK VS	SUKANTA KUMAR NAYAK VS	// // ()
344	WP(C)/0037981/2023	STATE OF ODISHA SARAT HARIJAN VS	PADMANAV CHOUDHURY VS	// // ()
345	WP(C)/0037982/2023	STATE OF ODISHA SANJEEV GUPTA VS	JANAKI KANTA MAHAPATRA VS	// // ()
346	WP(C)/0037983/2023	THE BRANCH MANAGER, ALLAHABAD BANK, RAIGARH PRATAP CHANDRA PRADHAN VS	NIRMAL KISHORE RATH VS	// // ()
347	WP(C)/0037984/2023	PRASANNA KUMAR PRADHAN RANJAN KUMAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0037985/2023	STATE OF ODISHA SUSHANTA KUMAR KANDI VS	GHANASHYAM MUDULI VS	// // ()
349	WP(C)/0037986/2023	STATE OF ODISHA SACHIDANANDA GUMANSINGH VS	JYOTI PATNAIK VS	// // ()
350	WP(C)/0037987/2023	STATE OF ODISHA SANJEEV GUPTA VS	JANAKI KANTA MAHAPATRA VS	// // ()
351	WP(C)/0037988/2023	THE BRANCH MANAGER, BANK OF INDIA, CHHATISGARH SAROJ KUMAR BEHERA VS	SUNIL PANDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0037989/2023	NIRAKAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0037990/2023	SURENDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0037991/2023	SANJEEV GUPTA VS THE BRANCH MANAGER, BANK OF BARODA, CHHATISGARH	JANAKI KANTA MAHAPATRA VS	// 0 //
355	WP(C)/0037992/2023	UPENDRA KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0037993/2023	NIKHIL CHANDRA KUMAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0037994/2023	SRIDHAR JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
358	WP(C)/0037995/2023	CHINMAYA NANDA MOHANTY VS ZONAL MANAGER UCO BANK, BALASORE	SUBHENDU KUMAR NAYAK VS	// 0 //
359	WP(C)/0037996/2023	M/S PURI ENTERPRISES, MAYURBHANJA VS THE COMMNR. OF CT AND GST, ODISHA, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
360	WP(C)/0037997/2023	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
361	WP(C)/0037998/2023	M/S JRP CONSTRUCTION, SONEPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
362	WP(C)/0037999/2023	JEMA PADHAN VS STATE OF ODISHA	PAJIT KUMAR PRADHAN VS	// 0 //
363	WP(C)/0038000/2023	BIJAYA KUMAR BEHERA	SANTOSH CHANDRA ATABUDHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		DIRECTOR OF CENSUS OPERATIONS, ODISHA		//
364	WP(C)/0038001/2023	TIKINA JANI	PRAJIT KUMAR PRADHAN	//
		VS	VS	()
		STATE OF ODISHA		//
365	WP(C)/0038002/2023	AKASH SITHA	PRAJIT KUMAR PRADHAN	//
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0013557/2023	DILLIP SAMAL	RABINDRA NATH PANDA	CUTTACK SADAR /666 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0013558/2023	BANKA @ NABAGHAN PATASAHANI	AVIRAM PATRA	NAYAPALLI P.S. /756 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0013559/2023	BHIMA PUJARI	ARIJEET MISHRA	JEYPORE MAHILA /122 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0013560/2023	BABUL @ SOUMYA RANJAN NAYAK	BIDESHI KUMAR GHADEI	CUTTACK SADAR /661 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0013561/2023	SANTOSHNI SWAIN	BYOMAKESH TRIPATHY	MAHILA (BERHAMPUR) /110 /2023
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0013562/2023	RAJAT KUMAR BEHURAY	BIBEKANANDA MAHAPATRA	KALINGA NAGAR /202 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0013563/2023	GELHI @ MRUTYUNJAY NAYAK	SANTOSH KUMAR LENKA	BIDANASI /233 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0013564/2023	RABINARAYANA PANDA	ADHIRAJ MOHANTY	MAHILA P.S.(BBSR) /180 /2023
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0013565/2023	RABI NARAYAN JENA	ROHIT RANJAN RAY	KHURDA SADAR /310 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0013566/2023	STATE OF ODISHA RAKESH BEHERA VS	SRIKANTA PANDA VS	// INFOCITY PS /372 /2023 ()
376	ABLAPL/0013567/2023	STATE OF ODISHA BIKASH DASH VS	SARBESWAR SAHOO VS	// KUAKHIA /374 /2023 ()
377	ABLAPL/0013568/2023	STATE OF ODISHA DEBASIS MOHANTY VS	CHIRANJIB ROUT VS	// TALCHER TOWN /744 /2023 ()
378	ABLAPL/0013569/2023	STATE OF ODISHA MANORANJAN BEHERA VS	GYANENDRA CHANDRA SWAIN VS	// BALIANTA P.S. /193 /2023 ()
379	ABLAPL/0013570/2023	STATE OF ODISHA MANOJ NAIK VS	CHIRANJIB ROUT VS	// MAHABIROD /170 /2023 ()
380	ABLAPL/0013571/2023	STATE OF ODISHA ARJUN SAHOO VS	RASMITA SINGH VS	// BALIANTA P.S. /193 /2023 ()
381	ABLAPL/0013572/2023	STATE OF ODISHA NIRANJAN BEHERA @ SARAT BEHERA VS	AMLAN SHAKTI PAUL VS	// / /0 J.M.F.C.,KHURDA(Khordha)
382	ABLAPL/0013573/2023	STATE OF ODISHA JUDHISTIRA SAHOO VS	ASWINI KUMAR KARMI VS	ICC/0000015/2023 HANDAPA /116 /2018 ()
383	ABLAPL/0013574/2023	STATE OF ODISHA AMULYA NAIK VS	ASHWINI KUMAR KARMI VS	// HANDAPA /333 /2022 ()
384	ABLAPL/0013575/2023	STATE OF ODISHA GANGADHAR PANDA VS	ADHIRAJ MOHANTY VS	// MAHILA P.S.(BBSR) /180 /2023 ()
385	ABLAPL/0013576/2023	STATE OF ODISHA LIPSITA SAHOO VS	KISHORE KUMAR MISHRA VS	// DARGHA BAZAR /213 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0013577/2023	PARAMESWAR SAHU VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BHATILI /247 /2023 () //
387	ABLAPL/0013578/2023	BHARAT PANDA @ AKSHYA KUMAR PANDA VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHUSURI /398 /2023 () //
388	ABLAPL/0013579/2023	PRAMOD KATA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	/ /0 J.M.F.C., KESINGA(Kalahandi) 2(A)CC/0000113/2023
389	ABLAPL/0013580/2023	SANGRAM SAMANTARAY VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	JANKIA P.S. /418 /2023 () //
390	ABLAPL/0013581/2023	SACHI @ CHACHI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /192 /2023 () //
391	ABLAPL/0013582/2023	SACHI @ CHACHI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /191 /2023 () //
392	ABLAPL/0013583/2023	TUNU @ SUBRAT PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ANGUL SADAR PS /641 /2023 () //
393	ABLAPL/0013584/2023	TAPAS PARIDA VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	JENAPUR /295 /2023 () //
394	ABLAPL/0013585/2023	TUSHAR PARIDA VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	JENAPUR /295 /2023 () //
395	ABLAPL/0013586/2023	KALU MARWADI @ MANISH AGRAWAL VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SOHELLA /158 /2023 () //
396	ABLAPL/0013587/2023	DEEPAK @ DIPTIRANJAN DAS VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	KENDRAPARA SADAR /793 /2023 () //
397	ABLAPL/0013588/2023	DULARI HANSDAH	PULAKESH MOHANTY	JASHIPUR /264 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0013589/2023	STATE OF ODISHA NILAKANTHA MUDULI	SURESH KUMAR PANDA	// KHANDAGIRI P.S. /463 /2023
		VS	VS	()
399	ABLAPL/0013590/2023	STATE OF ODISHA RAMA SAHOO @ RAMA CHANDRA SAHOO	PRADIPTA BEURA	// RANPUR /173 /2019
		VS	VS	()
400	ABLAPL/0013591/2023	STATE OF ODISHA RAJ KISHOR PATRA	SATYABRATA MOHANTY	// ERASAMA /482 /2023
		VS	VS	()
401	ABLAPL/0013592/2023	STATE OF ODISHA SIPUNA NAHAK	NRUSINGH CHARAN PATTNAIK	// SARANAKUL /142 /2023
		VS	VS	()
402	ABLAPL/0013593/2023	STATE OF ODISHA SANKARSANA PARIDA	JAYAKRISHNA MOHAPATRA	// BANSADA /371 /2023
		VS	VS	()
403	ABLAPL/0013594/2023	STATE OF ODISHA SAI CHANDAN TRIPATHY	SANGRAMJIT PANDA	// RAYAGADA TOWN /264 /2023
		VS	VS	()
404	ABLAPL/0013595/2023	STATE OF ODISHA PRABIN KUMAR SAHOO	BIDYALOK MOHAPATRA	// KOIDA /99 /2023
		VS	VS	()
405	ABLAPL/0013596/2023	STATE OF ODISHA SAI CHANDAN TRIPATHY	SANGRAMJIT PANDA	// RAYAGADA TOWN /271 /2023
		VS	VS	()
406	ABLAPL/0013597/2023	STATE OF ODISHA NAKULA PANDA	RABI NARAYAN PANDA	// BHANDARIPOKHARI /348 /2023
		VS	VS	()
407	ABLAPL/0013598/2023	STATE OF ODISHA DHANINDRA NAIK	BIBHUTI RANJAN MOHANTY	// DHARAMGARH /75 /2018
		VS	VS	()
408	ABLAPL/0013599/2023	STATE OF ODISHA BIKASH PATRA	ASIT KUMAR JENA	// RAJKANIKA /1 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0013600/2023	STATE OF ODISHA PRAKASH CHANDRA PRADHAN VS	BYOMAKESH TRIPATHY VS	// MAHILA (BERHAMPUR) /110 /2023 ()
410	ABLAPL/0013601/2023	STATE OF ODISHA JATINDRA LENKA VS	KHAGESWAR BEHERA VS	// CUTTACK SADAR /592 /2023 ()
411	ABLAPL/0013602/2023	STATE OF ODISHA SACHIDANANDA BEHERA VS	HEMANTA KUMAR MOHANTA VS	// MURUDA /402 /2023 ()
412	ABLAPL/0013603/2023	STATE OF ODISHA BHAKTA MAHAR VS	JAYADEBA BEHERA VS	// PATNAGARH /280 /2023 ()
413	ABLAPL/0013604/2023	STATE OF ODISHA PADMANAVA PUROHIT VS	JAGABANDHU SAHU VS	// BOLANGIR TOWN /323 /2022 ()
414	ABLAPL/0013605/2023	STATE OF ODISHA PREMALATA SUTAR VS	AKASH BHUYAN VS	// KUJANGA /485 /2023 ()
415	ABLAPL/0013606/2023	STATE OF ODISHA ANSUMAN SAHOO VS	SHIB SHANKAR MOHANTY VS	// BADAGODA P.S. /356 /2023 ()
416	ABLAPL/0013607/2023	STATE OF ODISHA LAXMIKANTA MAHANTA VS	SHIB SHANKAR MOHANTY VS	// BADAGODA P.S. /356 /2023 ()
417	ABLAPL/0013608/2023	STATE OF ODISHA BALARAM ROHIDAS VS	LAXMINARAYAN PATEL VS	// BADMAL /277 /2023 ()
418	ABLAPL/0013609/2023	STATE OF ODISHA ABHIMANYU DALEI VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /55 /2023 ()
419	ABLAPL/0013610/2023	STATE OF ODISHA JAGAR SAHOO VS	PRADEEP KUMAR DASH VS	// KENDRAPARA /273 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0013611/2023	SAUBHAGYA KESARI MANGARAJ @ SAMI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	JODAPADAR /226 /2023 () //
421	ABLAPL/0013612/2023	ROHIT BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARPALI /95 /2023 () //
422	ABLAPL/0013613/2023	BIRANCHI SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KONARK /234 /2023 () //
423	ABLAPL/0013614/2023	AMULYA DAS @ PINTUA DAS VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	KUJANGA /482 /2023 () //
424	ABLAPL/0013615/2023	BASANTI GIRI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE TOWN /284 /2023 () //
425	ABLAPL/0013616/2023	MINIKETAN BIBHAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /188 /2020 () //
426	ABLAPL/0013617/2023	SIBANI NAYAK @ SIPTI RANJAN NAYAK VS STATE OF ODISHA	MANORANJAN MUDULI VS	CUTTACK SADAR /661 /2023 () //
427	ABLAPL/0013618/2023	SRIKANTA MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /333 /2023 () //
428	ABLAPL/0013619/2023	RAKESH KUMAR PATRA @ RAKESH PATRA VS STATE OF ODISHA	SATYABRATA DASH VS	ERASAMA /461 /2023 () //
429	ABLAPL/0013620/2023	KARTTIK MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /182 /2023 () //
430	ABLAPL/0013621/2023	GANESH MAHALIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	KOIDA /99 /2023 () //
431	ABLAPL/0013622/2023	RAJU MALLIK	BHAWANI SANKAR PANIGRAHI	BINJHARPUR /171 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :17/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0013623/2023	STATE OF ODISHA MOHAN VASANT BHAGAT	BIDYALOK MOHAPATRA	// GOSANINUAGAM /246 /2023
		VS	VS	()
433	ABLAPL/0013624/2023	STATE OF ODISHA JUDHISTIR JENA	DEBASISH PATNAIK	// BALICHANDRAPUR /388 /2023
		VS	VS	()
434	ABLAPL/0013625/2023	STATE OF ODISHA LATA DAS	MANORANJAN DAS	// JATNI P.S. /390 /2023
		VS	VS	()
435	ABLAPL/0013626/2023	STATE OF ODISHA SARBESWAR BHOLA	ACHYUTANANDA PATTANAİK	// JANKIA P.S. /410 /2023
		VS	VS	()
436	ABLAPL/0013627/2023	STATE OF ODISHA PRASANT DAS	ASHOK KUMAR SAHOO	// BHADRAK RURAL /501 /2022
		VS	VS	()
437	ABLAPL/0013628/2023	STATE OF ODISHA ANIL KUMAR DAS	GOUTAM CHARAN ROUT	// DHARMASALA /376 /2023
		VS	VS	()
438	ABLAPL/0013629/2023	STATE OF ODISHA PHANU CHARAN BEHERA	DEBASNAN DAS	// KRUSHANANDAPUR /92 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :17/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	39/2023 ARBA/22/2023	NATIONAL AGRICULTURAL COOPERATIVE FEDERATIONS OF INDIA (NAFED), BBSR BRANCH-MP	SOE LINDIA MISHRA
2	40/2023 ARBA/23/2023	NATIONAL AGRICULTURAL COOPERATIVE FEDERATIONS OF INDIA (NAFED), BBSR BRANCH-MP	SOE LINDIA MISHRA
3	222/2023 WPC(OAC)/872/2019	BRAJAKISHORE SETHY-MP	
4	266/2023 SA/121/1994	BHAGIRATHI-MP	MR.B.L.N.SWAMY,M/S.S.S.RAO,B.K.MOHANTY,M.K.S.
5	362/2023 CMAPL/781/2023	BANAJYOSHNA MALLIK-MP	NIRANJAN PRASAD PATRA
6	363/2023 CMAPL/782/2023	SUREN KUMAR PRADHAN-MP	ADV
7	410/2023 TRP(C)/396/2023	ANURADHA MOHAPATRA-MP	PITAMBAR JENA
8	411/2023 TRP(C)/397/2023	LAXMIPRIYA PRADHAN-MP	BIBHU PRASAD MOHANTY
9	411/2023 MATA/240/2023	PANCHANAN DANG-MP	JAGABANDHU SAHU
10	412/2023 MATA/129/2018	DEEPAK KU.BEHERA-MP	M/S.P.K.RATH,A.K.ROUT,S.K.PATTNAIK,A.BEHERA,S.
11	413/2023 MATA/400/2023	TUNI PRADHAN-MP	SIDHARTH SANKAR MOHAPATRA
12	414/2023 MATA/401/2023	PRADIPTA BISWAL-MP	TANMAY MISHRA
13	415/2023 MATA/402/2023	HAREKRUSHNA MALLIK-MP	BHABANI SHANKAR DASPARIDA
14	416/2023 MATA/56/2020	ANANTA CHARAN TRIPATHY-MP	
15	472/2023 RVWPET/444/2023	DR. MALAY KUMAR PRADHAN-MP	ANJAN KUMAR BISWAL
16	473/2023 RVWPET/444/2023	DR. MALAY KUMAR PRADHAN-MP	ANJAN KUMAR BISWAL
17	483/2023 RPFAM/394/2023	SUJIT KUMAR NAYAK@SUJIT NAYAK-MP	AMIT PRASAD BOSE
18	484/2023 RPFAM/394/2023	SUJIT KUMAR NAYAK@SUJIT NAYAK-MP	AMIT PRASAD BOSE
19	485/2023 RPFAM/395/2023	MANORANJAN SAHOO-MP	GANESWAR BEHERA
20	843/2023 CRLREV/616/2023	CHANDRA SEKHAR PATRA-MP	SAROJ KUMAR PADHY
21	844/2023 CRLREV/45/2023	AKITOSH SARANGI-MP	
22	1357/2023 RSA/88/2013	LATIKA KAR-MP	M/S.SOURYA SUNDAR DAS
23	1358/2023 RSA/349/2007	GOPINATH PANDA-MP	M/S.M.MOHANTY,I.BHUYAN,M/S.MAHESWAR MOHA
24	1359/2023 RSA/485/2023	DASARATHI SAHOO-MP	DAYANANDA MOHAPATRA
25	1378/2023 CMP/1433/2023	ULLASH KUMARI BEHERA-MP	AMIT PRASAD BOSE
26	1379/2023	SARAT KUMAR SAHU-MP	AJIT KUMAR SAHOO

27	CMP/1434/2023 1380/2023	S.K.MOHAMAD KHALIQUE-MP	MANORANJAN MISHRA
28	CMP/1435/2023 1381/2023	MAMATA DAS-MP	PANCHANAN PANIGRAHI
29	CMP/1436/2023 1382/2023	DHARANIDHAR ROUT-MP	BIBEKANANDA BAISAKH
30	CMP/858/2023 1383/2023	ANNAPURNA SAHU-MP	ASHUTOSH MOHANTA
31	CMP/1437/2023 1384/2023	MUMTAZ PARWEEN-MP	DHAMANANDA SUBUDHI
32	CMP/1438/2023 1385/2023	MUMTAZ PARWEEN-MP	DHAMANANDA SUBUDHI
33	CMP/1438/2023 1386/2023	TILOTAMA NAIK-MP	S.S.RAO
34	CMP/1439/2023 1387/2023	LALITA NAIK-MP	S.S.RAO
35	CMP/1440/2023 1524/2023	SANJAYA JENA-MP	RAMA KRISHNA NAIK
36	BLAPL/10396/2023 1525/2023	ANAND K.-MP	RAMDAS ACHARY
37	BLAPL/12640/2023 1526/2023	SANDEEP-MP	SHYAM MANOHAR
38	BLAPL/12446/2023 1527/2023	MD. SOHIL ALLI HAQUE @ MD. SOALL ALI HUQUE-MP	
39	BLAPL/8117/2023 1528/2023	AMRUT PRASAD BEHERA-MP	SARAT KUMAR JENA
40	BLAPL/6651/2023 2004/2023	MANORANJAN PRADHAN-MP	PRADEEP KUMAR MISHRA
41	MACA/1119/2023 2005/2023	MANORANJAN PRADHAN-MP	PRADEEP KUMAR MISHRA
42	MACA/1120/2023 2006/2023	MANORANJAN PRADHAN-MP	PRADEEP KUMAR MISHRA
43	MACA/1120/2023 2007/2023	D.M.(T.P CELL) M/S .NEW INDIA ASSURANCE CO. LTD., CUTTACK-MP	SURESH K. PATTHY
44	MACA/699/2023 2008/2023	NEW INDIA ASSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
45	MACA/893/2023 2009/2023	NEW INDIA ASSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
46	MACA/893/2023 2010/2023	D.M., ORIENTAL INSURANCE COMPANY LTD., CUTTACK-MP	ADAM ALI KHAN
47	MACA/1124/2023 2011/2023	TATA AIG INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
48	MACA/1125/2023 2012/2023	MANAGER LEGAL, SHRIRAM GENERAL INSURANCE COMPANY LIMITED	ADAM ALI KHAN
49	MACA/1126/2023 2443/2023	PRAMOD KUMAR MOHANTA-MP	
50	ABLAPL/12849/2023 2444/2023	SAMMI BIBI-MP	
51	ABLAPL/10682/2023 2445/2023	MUNA JENA-MP	RAJENDRA NARAYAN ROUT
52	ABLAPL/9597/2023 2446/2023	DINESH BEHERA-MP	
53	ABLAPL/13205/2019 2447/2023	SUMANTA BISWAL-MP	
54	ABLAPL/11674/2023 2448/2023	GHANASHYAM SAHU-MP	
55	ABLAPL/12895/2023 2449/2023	SABYASACHI SAHU-MP	SURENDRA KUMAR SAHOO
56	ABLAPL/7550/2023 2450/2023	NAROTTAM @ SURESH PENTHEI-MP	
57	ABLAPL/11624/2023 2451/2023	RAHIMA BEGUM-MP	
	ABLAPL/10490/2023		

58	2452/2023 ABLAPL/9358/2023	PRASANTA SINGH-MP	
59	2453/2023 ABLAPL/12705/2023	PRASANTA DALBEHERA-MP	
60	2454/2023 ABLAPL/10325/2023	RAMESH NAIK @ RAMESH CHANDRA NAIK-MP	
61	2455/2023 ABLAPL/11753/2023	LITILI @ LITIN KUMAR JENA-MP	
62	2456/2023 ABLAPL/4909/2023	PRANAB BARIK @ LALA-MP	
63	2457/2023 ABLAPL/9224/2023	MD. IRFAN HUSSAIN-MP	
64	2458/2023 ABLAPL/13163/2023	SEIKH ASIDUR KADIR @ SK. ASHIDUL KADRY-MP	
65	2459/2023 ABLAPL/12718/2023	PADMANAV BEHERA-MP	
66	2460/2023 ABLAPL/13250/2022	DARKAN SOREN @ JARKAN SOREN-MP	
67	2461/2023 ABLAPL/6516/2022	MUKESH CHAND @ JUJU-MP	
68	2462/2023 ABLAPL/7737/2023	RAMESH CHANDRA PATRA-MP	
69	2463/2023 ABLAPL/11279/2023	BHAGABAT JENA-MP	PRABIR KUMAR RAY
70	2464/2023 ABLAPL/8344/2023	SAHEB JAN @ KHAN @ JAHANGIR KHAN-MP	
71	2465/2023 ABLAPL/12862/2023	SUMANTA PRADHAN @ JYOTI RANJAN PRADHAN-MP	
72	2466/2023 ABLAPL/312/2021	SUKANTA NAHAK-MP	BASANTA KUMAR NAYAK
73	2467/2023 ABLAPL/9718/2023	KUNDAN GUPTA-MP	
74	2798/2023 CRLA/1252/2023	NABARATNA PRADHAN-MP	JYOTIRMAYA SAHOO
75	2799/2023 CRLA/1252/2023	NABARATNA PRADHAN-MP	JYOTIRMAYA SAHOO
76	2800/2023 CRLA/215/2022	JADA@SHESADEV NAYAK-MP	SAMVIT MOHANTY
77	2801/2023 CRLA/1005/2023	DILLIP DAS-MP	RITA SINGH
78	2802/2023 CRLA/1254/2023	KATU @ ASHISH DAS @ ASISH DAS-MP	BIDESHI KUMAR GHADEI
79	2803/2023 CRLA/1254/2023	KATU @ ASHISH DAS @ ASISH DAS-MP	BIDESHI KUMAR GHADEI
80	2804/2023 CRLA/1255/2023	MONINKALA MADHAB-MP	SAROJ KUMAR PADHY
81	2805/2023 CRLA/1255/2023	MONINKALA MADHAB-MP	SAROJ KUMAR PADHY
82	2806/2023 CRLA/20/2016	MANTOSH MALAKAR-MP	MR.HARAPRASAD RATH MR.SUSANTA KUMAR TRIP
83	2807/2023 CRLA/1257/2023	HIRADHAR TANDI-MP	SUSHANTA KUMAR JOSHI
84	2808/2023 CRLA/1257/2023	HIRADHAR TANDI-MP	SUSHANTA KUMAR JOSHI
85	2809/2023 CRLA/1258/2023	KRISHNA PANCHBIHA-MP	SATYAJIT MOHAPATRA
86	2810/2023 CRLA/1258/2023	KRISHNA PANCHBIHA-MP	SATYAJIT MOHAPATRA
87	2811/2023 CRLA/1259/2023	BIKASH RANJAN KHILAR-MP	SATYABRATA MOHANTY (1)
88	2812/2023 CRLA/1260/2023	SRIDHAR BISHOI-MP	BEDA PRAKASH PANDA
89	2813/2023	SRIDHAR BISHOI-MP	BEDA PRAKASH PANDA

90	CRLA/1260/2023 2814/2023	JIBAN GOUDA-MP	BEDA PRAKASH PANDA
91	CRLA/1261/2023 2815/2023	JIBAN GOUDA-MP	BEDA PRAKASH PANDA
92	CRLA/1261/2023 2816/2023	RAJESH KUMAR RAJAK-MP	TUKUNA KUMAR MISHRA
93	CRLA/1262/2023 2817/2023	RAJESH KUMAR RAJAK-MP	TUKUNA KUMAR MISHRA
94	CRLA/1262/2023 2818/2023	RAJESH KUMAR RAJAK-MP	TUKUNA KUMAR MISHRA
95	CRLA/1263/2023 2819/2023	RAMESH CHANDRA MISHRA-MP	TIRTH KUMAR SAHU
96	CRLA/1263/2023 2820/2023	RAMESH CHANDRA MISHRA-MP	TIRTH KUMAR SAHU
97	CRLA/1263/2023 2821/2023	BISWANATH PANDA-MP	SURYAKANTA DWIBEDI
98	CRLA/1177/2023 2822/2023	SIRLA ARABINDA-MP	RABINDRANATH PRUSTY
99	CRLA/1264/2023 2823/2023	SIRLA ARABINDA-MP	RABINDRANATH PRUSTY
100	CRLA/1264/2023 3432/2023	RAMABATI PURI@PARBATI PURI-MP	
101	CRLMC/4066/2023 3433/2023	MANOJ MOHARANA-MP	
102	CRLMC/3906/2023 3434/2023	MUSTAQUE ALLAM @ MUSTAQ ALLAM-MP	KULDEEP MOHANTY
103	CRLMC/5069/2023 3435/2023	ANSHUMAN SIDDHARTH NAYAK-MP	PRATIJK NAYAK
104	CRLMC/5070/2023 3436/2023	SUGDA MURMU @ DHANDA @ SUKADA MURMU-MP	
105	CRLMC/4615/2023 3437/2023	PRADIPTA KUMAR SENA-MP	NIRANJAN LENKA
106	CRLMC/5072/2023 3438/2023	SURENDRA KUMAR BEHURA-MP	BALARAM NAYAK
107	CRLMC/5078/2023 3439/2023	NAMITA NAYAK-MP	BIBHU PRASAD MOHANTY
108	CRLMC/2062/2021 3440/2023	NAGENDRA PRADHAN-MP	PARTHA SARATHI DAS
109	CRLMC/5081/2023 8232/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
110	WA/2819/2023 8233/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
111	WA/2819/2023 8234/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
112	WA/2819/2023 8235/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
113	WA/2820/2023 8236/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
114	WA/2820/2023 8237/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
115	WA/2820/2023 8238/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
116	WA/2821/2023 8239/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
117	WA/2821/2023 8240/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
118	WA/2821/2023 8241/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
119	WA/2822/2023 8242/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
120	WA/2822/2023 8243/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C

121	8244/2023 WA/2823/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
122	8245/2023 WA/2823/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
123	8246/2023 WA/2823/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
124	8247/2023 WA/916/2023	STATE OF ODISHA-MP	
125	8248/2023 WA/2825/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
126	8249/2023 WA/2824/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
127	8250/2023 WA/2824/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
128	8251/2023 WA/2824/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
129	8252/2023 WA/2825/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
130	8253/2023 WA/2825/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
131	8254/2023 WA/2827/2023	NRUSINGH CHARAN MOHANTY-MP	SANTOSH KUMAR SWAIN
132	8255/2023 WA/740/2023	SADASIBA NAYAK-MP	LAXMIKANTA MOHANTY
133	8256/2023 WA/741/2023	PURNA CHANDRA MOHAPATRA-MP	LAXMIKANTA MOANTY
134	8257/2023 WA/2051/2023	BIKASH SWAIN-MP	PRABHU PRASANNA BEHERA
135	8258/2023 WA/2828/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR-MP	SAIBRATA RATH
136	8259/2023 WA/2828/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR-MP	SAIBRATA RATH
137	8260/2023 WA/2828/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR-MP	SAIBRATA RATH
138	18266/2023 WP(C)/37813/2023	ANTARYAMI DAS-MP	SARTHAK OMKAR MAHAKHUD
139	18267/2023 WP(C)/37829/2023	BIJAY KUMAR MOHANTY-MP	PRASANNA KUMAR PANDA
140	18268/2023 WP(C)/37830/2023	PRANATI KUMARI MISHRA-MP	PRASANTA KUMAR SATAPATHY
141	18269/2023 WP(C)/37832/2023	PRABODHA CHANDRA MOHANTY-MP	SRINIVAS MOHANTY
142	18270/2023 WP(C)/37835/2023	REBATI DEI-MP	BRAHMANANDA TRIPATHY
143	18271/2023 WP(C)/19961/2017	RAJENDRA KUMAR ROURAY-MP	M/S.SOUMYA MISHRA
144	18272/2023 WP(C)/14054/2023	ARSS INFRASTRUCTURE PROJECTS LTD., BBSR-MP	SAHARANSU SOURAV
145	18273/2023 WP(C)/401/2018	RAJENDRA KU.SAMAL-MP	M/S.MANORANJAN MOHAPATRA
146	18274/2023 WP(C)/403/2018	BRAHMANANDA MALLICK-MP	M/S.MANORANJAN MOHAPATRA
147	18275/2023 WP(C)/26041/2023	SABITA DASH-MP	
148	18276/2023 WP(C)/34290/2023	BASANTA KUMAR NAYAK-MP	PRATYUSHA NAIDU
149	18277/2023 WP(C)/37874/2023	RABINDRA NATH PANDA-MP	SIDHARTH SHANKAR PADHY
150	18278/2023 WP(C)/37879/2023	MALATI PANDA-MP	PRATYUSH RANJAN PATNAIK
151	18279/2023 WP(C)/11798/2019	ORISSA MANGANESE AND MINERALS LTD-MP	M/S.SARADA P.SARANGI
152	18280/2023	BHARAT CHANDRA MALLICK-MP	BIJAYA KUMAR BEHERA 1

153	WP(C)/37880/2023 18281/2023	SUBASH CHANDRA DAS-MP	BIJAYA KUMAR BEHERA 1
154	WP(C)/37881/2023 18282/2023	SIMANCHAL SATAPATHY-MP	RUPESH KUMAR MOHANTY
155	WP(C)/37882/2023 18283/2023	KISHOR PRADHAN-MP	BABITA KUMARI PATTANAIAK
156	WP(C)/37890/2023 18284/2023	BABULAL SENAPATI-MP	BABITA KUMARI PATTANAIAK
157	WP(C)/37891/2023 18285/2023	NARENDRA KUMAR PANDA-MP	JNANA RANJAN KAR
158	WP(C)/37892/2023 18286/2023	MANORANJAN KARMI-MP	BABITA KUMARI PATTANAIAK
159	WP(C)/37893/2023 18287/2023	PRANAB KUMAR JENA-MP	SURYAKANTA DASMOHAPATRA
160	WP(C)/37895/2023 18288/2023	NAGESWAR PATNAIK-MP	SANJIB MOHANTY
161	WP(C)/12563/2018 18289/2023	TANUJA JENA @ DALAI-MP	UMESH CHANDRA MOHANTY
162	WP(C)/37898/2023 18290/2023	PITAMBAR DAS-MP	PRAMODA KUMAR MISHRA
163	WP(C)/37897/2023 18291/2023	NIRUPAMA BALIARSINGH-MP	SAIBRATA RATH
164	WP(C)/37899/2023 18292/2023	PITAMBAR DAS-MP	PRAMODA KUMAR MISHRA
165	WP(C)/37897/2023 18293/2023	SHISHIR SATPATHY-MP	DURGESH NARAYAN RATH
166	WP(C)/37900/2023 18294/2023	SATYA PRAKASH SWAIN-MP	PRASANTA KUMAR NANDA
167	WP(C)/37901/2023 18295/2023	BAISNABA PRADHAN-MP	SAIBRATA RATH
168	WP(C)/37902/2023 18296/2023	MAHESWAR SAHOO-MP	SAIBRATA RATH
169	WP(C)/37904/2023 18297/2023	BIRANCHI NARAYAN SAMANTRAY-MP	SAIBRATA RATH
170	WP(C)/37906/2023 18298/2023	BRAHMANANDA NAYAK-MP	SAIBRATA RATH
171	WP(C)/37908/2023 18299/2023	JATINDRA BISOI-MP	SAIBRATA RATH
172	WP(C)/37912/2023 18300/2023	JITENDRA KUMAR ROUL-MP	AMIYA KUMAR CHHATOI
173	WP(C)/37911/2023 18301/2023	PURUN ENTERPRISES PVT. LTD., BBSR-MP	SWAPNIL ROY
174	WP(C)/37913/2023 18302/2023	MINATI NAYAK-MP	S.RATH
175	WP(C)/16157/2022 18303/2023	GOBINDA PRASAD PANDA-MP	SAIBRATA RATH
176	WP(C)/37914/2023 18304/2023	DR GANGADHAR NANDA-MP	HITENDRA NATH RAH
177	WP(C)/32756/2023 18305/2023	DR GANGADHAR NANDA-MP	HITENDRA NATH RAH
178	WP(C)/32756/2023 18306/2023	SANANDA BEHERA-MP	AMIYA KUMAR CHHATOI
179	WP(C)/37915/2023 18307/2023	DR GANGADHAR NANDA-MP	HITENDRA NATH RAH
180	WP(C)/32756/2023 18308/2023	DR. PALLEPOGU DIVYA @ DR. DIVYA PALLEPOGU-MP	AVIJIT MISHRA
181	WP(C)/34788/2023 18309/2023	GOPAL PR.GUPTA-MP	M/S.D.ROUTRAY
182	WP(C)/2429/2014 18310/2023	BOYANA RAMBABU-MP	ANUPAM RATH
183	WP(C)/37917/2023 18311/2023	MAHESWAR BISHOI-MP	GOUTAM KUMAR ACHARYA
	WP(C)/37919/2023		

184	18312/2023 WP(C)/8604/2014	SREE METALIKS LTD.-MP	M/S.DEBI PR.SAHU,S.RAY,K.K.SAHOO
185	18313/2023 WP(C)/8051/2016	NIC LTD.-MP	
186	18314/2023 WP(C)/37927/2023	SOUBHAGYA RANJAN MOHANTA-MP	BISHAL BAIVAB
187	18315/2023 WP(C)/37931/2023	JITENDRIYA BEHERA-MP	BISHAL BAIVAB
188	18316/2023 WP(C)/37932/2023	JATINDRA KUMAR ROUT-MP	BISHAL BAIVAB
189	18317/2023 WP(C)/37926/2023	SONALIKA ENGINEERING WORKS, CTC-MP	RAJESH PATRA
190	18318/2023 WP(C)/37935/2023	PRADEEPTA SAHOO-MP	BISHAL BAIVAB
191	18319/2023 WP(C)/29511/2021	SUSHANTA KUMAR MOHANTY-MP	SUSHANTA KUMAR MOHANTY (IN PERSON), SOUMY
192	18320/2023 WP(C)/37934/2023	BINDULATA BEHERA-MP	RANJAN KUMAR NAYAK
193	18321/2023 WP(C)/37937/2023	SUNIL KUMAR BEHERA-MP	BISHAL BAIVAB
194	18322/2023 WP(C)/37938/2023	KARUNAKARA BALIARSINGH @ KARUNAKAR SINGH-M	BANJAY KUMAR PATTANAIAK
195	18323/2023 WP(C)/37939/2023	SIBANI PATRO-MP	BISHAL BAIVAB
196	18324/2023 WP(C)/37942/2023	PABITRA MOHAN SAHU-MP	UMESH CHANDRA PATNAIK
197	18325/2023 WP(C)/37941/2023	HIMANSU KACHHARIA-MP	BISHAL BAIVAB
198	18326/2023 WP(C)/2104/2006	SMT.BICHITRA DEI-MP	
199	18327/2023 WP(C)/37943/2023	SUBHANGI SUVADARSINI-MP	BISHAL BAIVAB
200	18328/2023 WP(C)/37936/2023	STALCO CONSULTANCY AND SYSTEMS PVT LTD,BHUBANESHWAR-MP	KISHOR KUMAR SAHOO
201	18329/2023 WP(C)/37945/2023	PRIYASI BAG-MP	SUNIL KUMAR PANDA
202	18330/2023 WP(C)/37946/2023	RUNITA JENA-MP	BISHAL BAIVAB
203	18331/2023 WP(C)/27561/2023	KISHORE KUMAR SAHA @ KISHORE SAHA-MP	PRASANTA KUMAR TRIPATHY
204	18332/2023 WP(C)/27601/2023	NARAYAN SAHA @ NARAYAN CHANDRA SAHA-MP	PRASANTA KUMAR TRIPATHY
205	18333/2023 WP(C)/31236/2023	BHUPENDRA KUMAR MOHANTY-MP	PAMI RATH
206	18334/2023 WP(C)/37958/2023	GEETANJALI DASH-MP	KOUSIK ANANDA GURU
207	18335/2023 WP(C)/218/2022	DAMODAR DAS-MP	KALI PRASANNA MISHRA
208	18336/2023 WP(C)/37963/2023	CHAIRMAN-CUM-MD, COAL INDIA LTD., KOLKATA-MP	HARIPAD MOHANTY
209	18337/2023 WP(C)/37964/2023	PRAMOD KUMAR PRADHAN-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
210	18338/2023 WP(C)/18994/2022	BIBHAS KUMAR PARIDA-MP	AJAYA KUMAR MOHARANA
211	18339/2023 WP(C)/37965/2023	SANDEEP KUMAR SWAIN-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
212	18340/2023 WP(C)/37966/2023	LAXMI NARAYANA PADHI-MP	TUKUNA KUMAR MISHRA
213	18341/2023 WP(C)/37967/2023	JAGABANDHU SWAIN-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
214	18342/2023 WP(C)/37970/2023	BIPIN NAYAK-MP	UMA CHARAN MISHRA
215	18343/2023	UDAYANATH PRUSTY-MP	KISHORE CHANDRA RAJGURU MOHAPATRA

216	WP(C)/37971/2023 18344/2023	SANJEEB KUMAR PANDA-MP	PRASANTA KUMAR TRIPATHY
217	WP(C)/32533/2023 18345/2023	ARTABANDHU PRADHAN-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
218	WP(C)/37973/2023 18346/2023	HRUSHIKESH SAHOO-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
219	WP(C)/37976/2023 18347/2023	SK. MOHAMMAD JAHID @ ZAHID-MP	SIDHARTHA DAS
220	WP(C)/37977/2023 18348/2023	SURENDRA PRASAD PATI-MP	MANOJ KUMAR MOHANTY
221	WP(C)/37978/2023 18349/2023	BISWANATH MALLICK-MP	SUKANTA KUMAR NAYAK
222	WP(C)/37980/2023 18350/2023	SARAT HARIJAN-MP	PADMANAV CHOUDHURY
223	WP(C)/37981/2023 18351/2023	PRATAP CHANDRA PRADHAN-MP	NIRMAL KISHORE RATH
224	WP(C)/37983/2023 18352/2023	M/S LIFELINE MULTI VENTURES PVT. LTD.-MP	
225	WP(C)/23912/2021 18353/2023	SAROJ KUMAR BEHERA-MP	SUNIL PANDA
226	WP(C)/37988/2023 18354/2023	MANOJ KUMAR PANDA-MP	
227	WP(C)/35125/2023 18355/2023	CHINMAYA NANDA MOHANTY-MP	SUBHENDU KUMAR NAYAK
228	WP(C)/37995/2023 18356/2023	M/S PURI ENTERPRISES, MAYURBHANJA-MP	PRABODHA CHANDRA NAYAK
229	WP(C)/37996/2023 18357/2023	M/S JRP CONSTRUCTION, SONEPUR-MP	PRABODHA CHANDRA NAYAK
	WP(C)/37998/2023		